

**IN THE HIGH COURT OF MADHYA PRADESH  
AT INDORE**

**BEFORE**

**HON'BLE SHRI JUSTICE PREM NARAYAN SINGH**

**ON THE 10<sup>th</sup> OF JUNE, 2024**

**MISC. CRIMINAL CASE No. 21709 of 2024**

**BETWEEN:-**

1. POONAM S/O SHRI BHAGIRATH, AGED ABOUT 32 YEARS, OCCUPATION: BUSINESS GRAM PANTHIPILODA, TEHSIL AALOT DIST. RATLAM (MADHYA PRADESH)
2. SUMIT S/O SHRI PRAHLAD HADA, AGED ABOUT 28 YEARS, OCCUPATION: BUSINESS GRAM RAJAKHEDI TEHSIL JAWRA, DIST. RATLAM (MADHYA PRADESH)

**.....APPLICANT**

***(SHRI LUCKY JAIN, LEARNED COUNSEL FOR THE PETITIONER).***

**AND**

**THE STATE OF MADHYA PRADESH STATION HOUSE  
OFFICER STATION HOUSE OFFICER MAHIDPUR DIST.  
UJJAIN (MADHYA PRADESH)**

**.....RESPONDENTS**

***(shri H.S.RATHORE APPEARING ON BEHALF OF ADVOCATE GENERAL).***

*This application coming on for orders this day, the court passed the following:*

**ORDER**

Heard on IA No. 9203/2024, an application for urgent hearing is taken up and allowed.

Heard on I.A. No.9201/2024, an application filed under Section 482 of Cr.P.C. for modification/correction in the final order dated 28.05.2024 passed by this Court in the present case.

2. Learned counsel for the applicant submits that vide order dated

28.05.2024 bail was granted to the applicant Nos. 1 Poonam and 2. Sumit, but due to oversight/typographical error, the name of applicant No. 2 Sumit has not been mentioned in the order. Hence, prayer has been made for correction in the aforesaid order dated 28.05.2024.

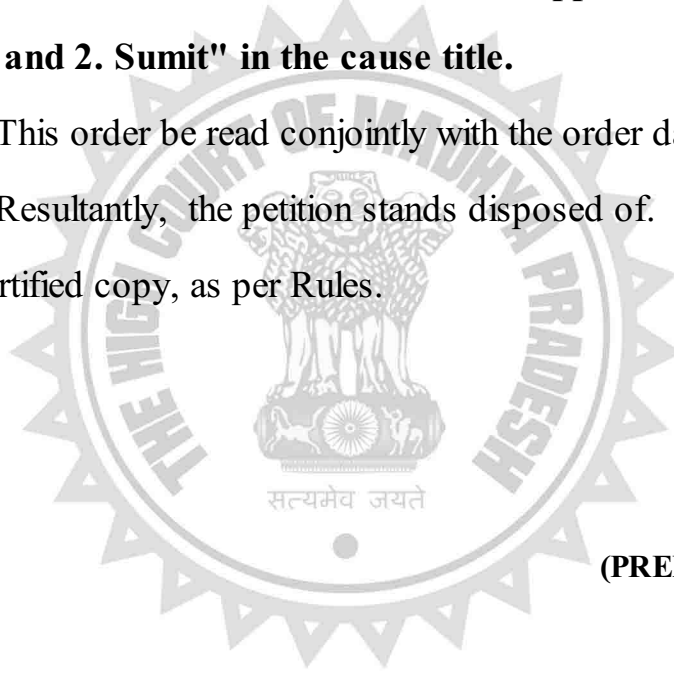
3. On perusal of the aforesaid order and the record, this Court finds that the said mistake appears to be a typographical error which is required to be modified/corrected.

4. In view of the same, the application is allowed and it is directed that in the order dated 28.05.2024 '**name of the applicants be read as "Nos. 1 Poonam and 2. Sumit" in the cause title.**

5. This order be read conjointly with the order dated 28.05.2024.

6. Resultantly, the petition stands disposed of.

Certified copy, as per Rules.



**(PREM NARAYAN SINGH)**  
**V. JUDGE**